ITR- V	ACKNOWLEDGEMENT	AY 2017-18

Received with thanks from _____a return of income in ITR No. 1(SAHAJ)→O 2→O 3→O 4(SUGAM)→O 5→O 7→O for assessment year 2017-18, having the following particulars

(A1) **First name**	(A2) **Middle name**	(A3) **Last name**	(A4) **Permanent Account Number**

(A5) **Sex (Tick) ☑** O Male O Female	(A6) **Date of Birth(DD/MM/YYYY)** D D M M Y Y Y Y	(A7) **Income Tax Ward/Circle**

(A8) **Flat/Door/Building**	(A9) **Name of Premises/ Building/ Village**	(A10) **Road/ Street**	(A11) **Area/ locality**

(A12) **Town/ City/ District**	(A13) **State**	**Country**	(A14) **Pin code**

(A15) **Fill only one: Filed-** ☐ On or before due date -139(1), ☐ After due date -139(4), ☐ Revised Return-139(5) **OR In response to notice under section** ☐ 139(9)-Defective ☐ 142(1) ☐ 148 ☐153A/153C OR ☐ Under Sec. 119(2)(b)

COMPUTATION OF INCOME AND TAX RETURN Whole – Rupee (₹) only.

B1	**Gross Total Income**		B1 ( )	
B2	**Deductions under Chapter-VI-A**		B2	
B3	**Total Income**		B3 ( )	
B4	**Current loss, if any**		B4 ( )	
B5	**Net Tax Payable**		B5	
B6	**Interest Payable**		B6	
B7	**Total Tax and Interest Payable**		B7	
B8	**Total Advance Tax Paid**		B8	
B9	**Total Self Assessment Tax Paid**		B9	
B10	**Total TDS deducted**		B10	
B11	**Total TCS collected**		B11	
B12	**Total Prepaid Taxes (B8 + B9 + B10+ B11)**		B12	
B13	**Tax Payable (B7-B12, If B7>B12)**		B13	
B14	**Refund (B12-B7, If B12>B7)**		B14	
B15	Exempt Income	Agriculture	B15	
		Others		

SIGN HERE

FOR OFFICIAL USE ONLY

STAMP RECEIPT NO. HERE

SEAL, DATE AND SIGNATRUE OF RECEIVING OFFICIAL.